



GRIDCO LIMITED

POWER PURCHASE BRANCH

1st FLOOR, ADMINISTRATIVE WING, P.O.: BHOINAGAR, BHUBANESWAR – 751 022.

TELEPHONE NO.: 2542308, FAX: 0674 – 2547180, E-mail: sgm.pp@gridco.co.in

CIN NO-U40109OR1995SGC003960

By E-mail

No: CGM-PP-RA/10/2024/236

Dated: 19.02.2024

To

The Secretary,
Central Electricity Regulatory Commission,
3rd & 4th Floor, Chanderlok Building,
36, Janpath, New Delhi- 110001.
Email: secy@cercind.gov.in , tariff-reg@cercind.gov.in

Sub: Comments/ suggestions/ objections of GRIDCO on the Draft Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2024 - Regarding.

Ref: 1. Draft CERC (Terms and Conditions of Tariff) Regulations, 2024.
2. CERC Public Notice No. L-1/268/2022/CERC dated 04.01.2024
3. CERC Public Notice No. L-1/236/2022/CERC dated 30.01.2024

Sir,

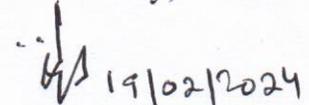
With reference to the subject cited above, the views of GRIDCO on draft Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2024 has been enclosed herewith for your kind perusal and necessary incorporation thereof.

It is to be mentioned here that the Explanatory Memorandum to the Draft Regulation was uploaded on CERC website on 29.01.2024 and the public hearing on the said Regulation was held on 15.02.2024, for which sufficient time was not available for detailed analysis of the Draft Regulation.

Therefore, it is requested to kindly provide another opportunity to the Stakeholders along with GRIDCO for public hearing on the said Regulations.

Yours faithfully,

Encl. - As above


Chief General Manager (PP), I/c